

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF
TELANGANA AND THE STATE OF ANDHRA PRADESH**

**NOTIFICATION FOR FILLING UP OF 2 (TWO) POSTS OF DISTRICT
JUDGE BY TRANSFER THROUGH A LIMITED DEPARTMENTAL
COMPETITIVE EXAMINATION (ACCELERATED RECRUITMENT BY
TRANSFER).**

**THIS NOTIFICATION IS ISSUED FOR 2 VACANCIES IN THE
CADRE OF DISTRICT JUDGE (ENTRY LEVEL), TO BE FILLED BY
TRANSFER THROUGH A LIMITED DEPARTMENTAL
COMPETITIVE EXAMINATION (ACCELERATED RECRUITMENT
BY TRANSFER) OF SENIOR CIVIL JUDGES HAVING NOT LESS
THAN 5 YEARS OF QUALIFYING SERVICE, FOR THE STATES OF
TELANGANA AND ANDHRA PRADESH. THIS NOTIFICATION
WILL BE DEEMED AS NOTIFICATION ISSUED IN RESPECT OF
RECRUITMENT OF DISTRICT JUDGE BY TRANSFER FOR
THE STATES OF ANDHRA PRADESH AND TELANGANA,
SUBJECT TO PROVISIONS OF A.P. REORGANISATION ACT,
2014 IF APPLICABLE.**

**THIS NOTIFICATION IS ISSUED IN TERMS OF THE SCHEDULE
FIXED BY THE HON'BLE SUPREME COURT IN CIVIL APPEAL
NO. 1867 OF 2006 DATED 04-01-2007.**

Applications are invited for appointment to 2 (two) posts [One (1) post meant for OC and One (1) post for SC category] of District Judge by transfer through a Limited Departmental Competitive Examination (Accelerated Recruitment by Transfer) from among the category of Senior Civil Judges who have put in not less than 5 years of qualifying service in the A.P. State Judicial Service.

Rule 7 of the A.P. State Judicial Service Rules, 2007, shall apply to the appointments to be made through a Limited Departmental Competitive Examination (Accelerated Recruitment by Transfer).

ABSTRACT

1 - OC

1 - SC

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2

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The applicants for the above said posts shall be from among the category of Senior Civil Judges who have put in not less than 5 years of qualifying service as on 01-04-2017.

Mode of examination etc.

Selection to the above posts shall be by written examination comprising of (a) Objective questions with multiple choice and (b) Subjective/Narrative, which is for 80 marks, followed by an interview (viva voce) for 20 marks.

THE MODE OF WRITTEN EXAMINATION IS AS FOLLOWS :

Written examination :

- Paper-I - Objective questions with multiple choice for 20 marks (40 questions at the rate of half mark per question).
- Paper-II - Subjective/ narrative for 60 marks (6 questions, 10 marks per question) **(Total duration for two papers – three hours).**

Total marks for the written examination (Paper-1 + Paper-II): 80 marks

VIVA VOCE (INTERVIEW)

The viva voce is for 20 marks.

The written examination is meant to test the academic knowledge of the candidate and the viva voce is to test the candidate's communication skills; tact; ability to defuse the situation to control the examination of witnesses and also lengthy irrelevant arguments and the like; and general knowledge.

MINIMUM QUALIFYING MARKS TO BE SECURED:

Candidate shall secure a minimum qualifying marks of 40% under Open Competition and 30% under Schedule Caste category in the written examination. There are no minimum marks in the viva voce.

SYLLABUS FOR THE WRITTEN EXAMINATION:

1. Procedural Laws – Civil and Criminal Laws and Law of Evidence.
2. Law concerning tenancy including Land Reforms, Ceiling, Land Acquisition Laws etc.
3. All State Laws.
4. Constitutional Law and Administrative Law.

5. Substantive Laws, such as Transfer of Property, Indian Penal Code, Contract Act, Motor Vehicles Act, Specific Relief Act etc.
6. Laws of Inheritance, Succession, Marriage and Divorce.
7. Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.

SCALE OF PAY :

The Scale of Pay for the post of District Judge (Entry Level) is
Rs. 51550-1230-58930-1380-63070.

LAST DATE FOR RECEIPT OF APPLICATIONS:

The applications along with their bio-data shall be sent to the REGISTRAR (RECRUITMENT), HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH - 500 0066, through proper channel, and they should reach the High Court not later than 05.00 pm on 30-04-2017. Applications received after 05.00 pm on 30-04-2017 will summarily be rejected.

HYDERABAD,
DATED: 15.04.2017


15.4.17
REGISTRAR (VIGILANCE)
FAC REGISTRAR (RECRUITMENT)

ORIGINAL

**HIGH COURT OF JUDICIATURE AT HYDERABAD FOR THE
STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH
HALL TICKET - CUM - IDENTITY CARD
WRITTEN EXAMINATION FOR THE POST OF DISTRICT AND SESSIONS JUDGE**

[]

DATE, TIME AND EXAMINATION CENTRE	NAME AND ADDRESS OF THE CANDIDATE	SIGNATURE OF THE CANDIDATE	AFFIX RECENT PASSPORT SIZE PHOTO DULY ATTESTED BY THE PRESIDING OFFICER OF THE COURT
Marks of Identification			
1.			
2.			

(Instructions overleaf)

REGISTRAR (RECRUITMENT)

DUPLICATE

**HIGH COURT OF JUDICIATURE AT HYDERABAD FOR THE
STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH
HALL TICKET - CUM - IDENTITY CARD
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(Instructions overleaf)

REGISTRAR (RECRUITMENT)

INSTRUCTIONS

1. Candidates are expected to be present at the examination hall 30 minutes before the examination.
2. Candidates are prohibited from bringing Notebooks or loose sheets of papers, cell phones and other objectionable material to the examination hall.
3. The candidates should produce the hall ticket-cum-identity card (affixing the recent passport size photo) duly attested by the Presiding Officer of the Court where he/she received the Hall Ticket.
4. No TA and DA will be paid for attending the written examination.

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